

**Central Administrative Tribunal
Ernakulam Bench**

O.A No.180/00186/2021

Friday, this the 9th day of April, 2021

CORAM:

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

1. P.Ramakrishnan, aged 57 years
S/o.Chandukutty Kurup
Pookkunmmel House
Irivalloor P.O, Chelannur Via Calicut, 673616
(Working as Multi Tasking Staff,
Meteorological Observatory
Calicut)
2. T.Suresh, aged 49 years
S/o.Thankappan
Koodarathil, Cheeral P.O
Sultan Bethery, Wayanad – 673 595
Now residing at Ottisseril House
Panampra, Thenipalam P.O
Malapuram District – 673 636
(Working as Multi Tasking Staff, RS Observatory
Minicoy)

(By Advocate: Ms.Rinny Stephen)

Versus

1. The Union of India
Represented by the Secretary to Government of India
Ministry of Earth Sciences
Mahasagar Bhavan Block – 12
Lodhi Road, New Delhi – 110 003
2. The Secretary to the Government of India
Ministry of Personnel Public Grievances & Pensions
Mahasagar Bhavan Block-12, Lodhi Road
New Delhi – 110 003
3. The Director General of Meteorology
India Meteorological Department
Mausam Bhavan, Lodhi Road
New Delhi – 110 003

4. The Deputy Director General of Meteorology
 Regional Meteorological Centre
 India Meteorological Department 50 (new No.6)
 College Road, Chennai – 600 006 - Respondents

(By Advocate: Mr.K.S.Shaiju,ACGSC)

The O.A having been heard on 9th April, 2021, this Tribunal delivered the following order on the same day:

O R D E R (ORAL)

P.Madhavan, Judicial Member

This Original Application has been filed by the applicants seeking the following reliefs:

“ i. To direct respondents 3 and 4 to promote the applicants to the post of Meteorological Observer Grade III with retrospective effect from the date the applicants have become eligible for promotion and to notionally fix their seniority in the post of Meteorological Observer Grade III accordingly and to further grant promotion to the post of Meteorological Observer Grade II and to the post of Meteorological Observer Grade I and to notionally fix their seniority in the above posts and to grant them all attendant benefits.

ii. To direct respondents 3 and 4 to consider the representations Annexure A6 and Annexure A7 and to pass orders thereon after affording an opportunity of being heard to the applicants, within a specific time frame to be fixed by this Hon'ble Court.

iii. To direct respondents 3 and 4 to issue supplementary promotion orders in the event of the promotees do not accept promotions for some or other reasons.

iv. To direct respondents 3 and 4 to issue seniority list of MTS based on cadre strata and not age wise seniority.

v. Grant such other reliefs as may be prayed for and the court may deem fit to grant

vi. Grant the costs of this Original Application.”

2. When the matter came up for hearing, it is submitted that Annexure A-6 and

Annexure A-7 representations given by the applicants are still pending with the respondents.

3. Counsel for the respondents present and submits that the respondents have no serious objection for disposing of the representations by a speaking order.

4. In view of the limited prayer and since the remedies are not exhausted, **the competent authority is directed to consider the representations at Annexures A-6 and A-7 on the basis of relevant rules, regulations and decisions of various Courts and pass a speaking order within a period of three months from the date of receipt of a copy of this order.**

5. The Original Application is disposed of as above. No costs.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

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List of Annexures

Annexure A1 - A true copy of the list drawn by the DPC convened on 13.1.2010 at RMC Chennai of persons for promotion as Lab Assistant as on 1.1.2003

Annexure A2- True copy of Gazette of India Ministry of Health Sciences (India Meteorological Department) Meteorological Observer Grade-I, II & III Recruitment Rules

Annexure A3- True copy of the Office Order dated 17/10/2014 by Office of the Director General of Meteorology

Annexure A4- A true copy of the office order dated 24.2.2016 by the office of the Director General of Meteorology

Annexure A5- A true copy of the relevant page of the Final Seniority List of MTS as on 6/8/2018, issued on 6/8/2018 by the office of the Director General of Meteorology

Annexure A6- True copy of the representation dated 27/2/2018 by the 1st applicant to the Director General of Meteorology

Annexure A7- A true copy of the representation dated 27/2/2018 by the 2nd applicant to the Director General of Meteorology.

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